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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. C. Sridharan
(A. C. Sridharan)

For Petitioners, 2 & 4

Ch. Mohd Sharief Tariq

2. Paritha V
for
Ruchi Mohan

For R-4 & R5

Ch. Mohd Sharief Tariq

3. Counsel Representing
for. A.M. SRIDHARAN

For Petition No. 3.

Ch. Mohd Sharief Tariq
08/11/18

4. T.K. Bhaskar
Keerthi Krishnan
led by Sr. Counsel
T.K. Seshadri

For Respondent 2

Ch. Mohd Sharief Tariq

TCP/25/2016

ORDER

Counsels for both the parties are present. Last and final opportunity is given to the Petitioner for submission of final arguments, failing which the Respondent will make the submissions and matter will be decided on merits. Put up on **06.02.2018** at **10.30 A.M.**

- Sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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